

of Service) (Removal of Difficulties) Order No. 1 published in Notification No. S.O. 55(E) in Gazette of India dated the 31st January, 1973 under sub-section (2) of section 11 of the Former Secretary of State Service Officers (Conditions of Service) Act, 1972. [Placed in Library. See No. LT-4187/73.]

ANNUAL GENERAL ADMINISTRATION  
REPORT OF ANDAMAN & NICOBAR  
ADMINISTRATION

SHRI F. H. MOHSIN: On behalf of Shri K C. Pant, I beg to lay on the Table a copy of the Annual General Administration Report (Hindi and English versions) of the Andaman and Nicobar Administration, for the year 1971-72. [Placed in Library. See No LT-4188/73.]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS  
TWENTY-SECOND REPORT

SHRI G. G. SWELL (Autonomous Districts): Sir, I beg to present the Twenty-second Report of the Committee on Private Members' Bills and Resolutions.

13.57½ hrs.

PUBLIC ACCOUNTS COMMITTEE  
SIXTY-THIRD REPORT

SHRI SEZHIYAN (Kumbakonam): Sir, I beg to present the Sixty-third Report of the Public Accounts Committee regarding action taken by Government on the recommendations contained in their Third Report on Exploratory Tubewells Organisation.

13.59 hrs.

BUSINESS ADVISORY COMMITTEE

TWENTY-THIRD REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI RAGHURAMAIAH): Sir I beg to move the following:—

"That this House do agree with

the Twenty-third Report of the Business Advisory Committee presented to the House on the 20th February, 1973."

MR. SPEAKER: The question is:

"That this House do agree with the Twenty-third Report of the Business Advisory Committee presented to the House on the 20th February, 1973."

The motion was adopted

13.59 hrs

MOTION OF THANKS ON THE  
PRESIDENT'S ADDRESS

MR. SPEAKER: Now we take up the Motion of Thanks on the President's Address to be moved by Shri R. K. Sinha. This will come at 3 O'clock 15 hours have been allotted and we very much hope we will be able to finish it within time. I would not restrict the Debate; you can say anything on this; you can come out with even what you think you have been denied ...

SHRI S. M. BANERJEE (Kanpur): Including Harvana teachers ...

MR. SPEAKER: Don't get committed. I assure you very honestly, it is not a question of this side or that side; we have examined the Adjournment Motions very carefully. I honestly follow the precedents and the rules. But the hon Members have their own difficulties. I have got my own difficulties.

SHRI DINEN BHATTACHARYYA (Serampore): I am glad that you are also appreciating our difficulties.

SHRI S. M. BANERJEE: After having heard the hon. Minister I think you must have been fully convinced now that the adjournment motion was necessary.

MR. SPEAKER: Anyway let us not debate about it now.